

Banspani line from Jakhapura to Daitari is in progress. It is not proposed to consider conversion of Naupada-Gunupur narrow gauge line into broad gauge at present due to constraint of resources.

The list of new lines and conversion projects to be included in the Sixth Plan has not yet been finalised.

Demand for halt of Nava Jeevan Express at Raichur

4758. SHRI RAJSHEKHAR KOLUR : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that there has been a demand from a wide section of the people to provide a halt of Nava Jeevan Express at Raichur Railway Station in Karnataka ;

(b) if so, whether a decision has been taken to provide a halt; and

(c) if not, the reasons for such decision ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN) : (a) Yes, several representations have been received.

(b) and (c) 145/146 Ahmedabad-Madras Nava Jeevan Express provides fast service between these two cities. Provision of additional stoppages will slow down the train to the inconvenience of through passengers who have been representing for reduction in journey time.

Pilferage on Railways

4759. SHRI MADHAVRAO SCINDIA : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that during the financial year 1977-78, the pilferage on Indian Railways was more than what it was in the previous years ;

(b) if so, comparative figures for the last three years ;

(c) whether as a result the railways had to pay a huge sum in the form of compensation; and

(d) if so, total amount paid during the last three years separately ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN) : (a) to (d) . The cases of pilferage during 1977-78 were 82,926 as compared to 86,985 during 1976-77, i.e. a decrease of 4,059.

The statistics of the number of cases and the amount of compensation paid in these cases of pilferage during the last three years are :

Year	Number of cases of pilferage	Amount of compensation paid
		(in crores of rupees)
1975-76.	1,56,181	7.22
1976-77.	86,985	5.46
1977-78.	82,926	5.47

Procurement of Oxytetracycline by M/s. Pfizer from I.D.P.L

4760. SHRI BALWANT SINGH RAMOOWALIA : Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to refer to the reply given to Unstarred Question No. 1275 regarding manufacture of Oxytetracycline by M/s. Pfizer dated 25th July, 1978 and state :

(a) was the entitlement and actual release of Oxytetracycline effected in favour of M/s. Pfizer on the basis of policy parameters as indicated in reply to the said question ;

(b) how M/s. Pfizer were entitled for release of Oxytetracycline from IDPL when they themselves are licensed to produce this drug ; and

(c) whether M/s. Pfizer are still procuring Oxytetracycline from IDPL and if so, quantity supplied by IDPL during current year to M/s. Pfizer and whether IDPL have met the demand of other users of Oxytetracycline in full before supplying to Pfizer, under what provisions of policy these supplies have been effected ?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA) :

(a) Upto the year 1976-77, the releases of Oxytetracycline were made by IDPL as per demand received from various units because this drug was banned for import upto that year.

Oxytetracycline was canalised for the first time in 1977-78. M/s. Pfizer were entitled to a release of more than 20 tonnes during 1977-78, both in terms of the old policy regarding supply of canalised raw